CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 577/AT/2026

Subject	:	Petition under Section 63 of the Electricity Act, 2003 for Adoption of Tariff of 1495 MW Wind Power Projects (Tranche XX) connected to Inter-State Transmission System (ISTS) and selected through Competitive Bidding Process as per the Guidelines dated 26.7.2023 of the Ministry of Power, Government of India, as amended from time to time.
Petitioner	:	Solar Energy Corporation of India Limited (SECI)
Respondents	:	Adyant Enersol Private Limited & Ors.
Date of Hearing	:	**3.11.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Ms. Shikha Ohri, Advocate, SECI Shri Kartik Sharma, Advocate, SECI Ms. Nishita Choudhary, Advocate, SECI

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition seeks adoption of the tariff of 1495 MW Wind Power Projects (Tranche XX) connected to the Inter-State Transmission System and selected through a competitive bidding process as per the Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Wind Power Projects dated 26.07.2023 issued by the Ministry of Power, Govt. of India read with subsequent amendments thereto.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission directed as under:

(a) Admit and issue notice to the Respondents.

(b) The Respondents to file their replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder(s), if any, within two weeks thereafter.

(c) The Petitioner to file the following information on an affidavit within two weeks:

(i) Brief justification demonstrating the competitiveness of the discovered price.

(ii) Status of the executed PPA and PSA, and the progress on tying up the remaining capacities.

3. The Petition will be listed for hearing on **10.12.2026.**

By order of the Commission

Sd/
(Monojit Sehrawat)
Deputy Chief (Law)